

B.A.No. 2671
FIR No.428/2021
PS Kotwali
State v. Ashish Gupta

26.06.2021

Present: Sh. M. K. Shukla, Ld. Substitute Addl. PP for State
through videoconferencing.

Sh. J. P. Singh, Ld. Counsel for accused-applicant
through videoconferencing.

Hearing is conducted through videoconferencing.

This is second application u/s 439 Cr.P.C. for grant of
regular bail on behalf of accused-applicant Ashish Gupta in case
FIR No. 428/2021.

Arguments head. For orders, put up on **29.6.2021**.

Copy of order be forwarded to Ld.Counsel for accused-
applicant through electronic mode.



(Neelofer Abida Perveen)
Special Judge-02, NDPS/
ASJ, (Central), THC / Delhi
26.06.2021